

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-25 OF 2020**

Mr. Yeshwant Shenoy ... Petitioner

Vs

The Union of India & Anr. ... Respondents

Petitioner in person.

Mr. Pravin Faldessai, Assistant Solicitor General for Respondent No.1.

**Coram :- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date :- 30th JUNE, 2020

P.C. :

According to us, it would be better if the matter is disposed of finally one way or the other at an early date rather than hold some detailed hearing on the issue of interim relief alone. Accordingly, we grant liberty to the petitioner to apply for a fix date for final disposal of this petition in the week commencing from 20/07/2020.

2. In case, any of the parties wish to file further pleadings in the matter, they are at liberty to do so on or before 17/07/2020.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.

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